

**Shri S. N. Das:** May I know the number of cases so far referred and decided?

**Shri L. B. Shastri:** I cannot exactly give the number of cases disposed of, but there were several meetings held at district and divisional level. In the Northern Railway, for example, 12 meetings were held; in North Eastern 13; in Eastern 49; in Western 20; Central one; and Southern 27.

Several meetings were also held at the headquarters level of railways.

**Shri S. N. Das:** May I know when this machinery was set up?

**Shri L. B. Shastri:** I cannot give the exact date.

**Shri Syamnandan Sahaya:** Will Government be pleased to state whether the question of adding the dearness allowance to the salary of railwaymen has also been referred to this body?

**Shri L. B. Shastri:** No; it has not been referred to this body. That matter has to be referred to a separate committee. The committee has not been appointed yet.

**Shri Velayudhan:** With regard to the constitution of the tribunal may I know whether all labour unions will be represented on the tribunal?

**Shri L. B. Shastri:** I have already told the House the constitution at the lower level of districts and divisions. I cannot give the exact quantum of representation that will be given to labour. But in regard to the ad hoc Railway Tribunal, it will be composed of equal number of representatives of the railway administration and labour, presided over by a neutral judge.

**Shri B. S. Murthy:** May I know, Sir, what steps Government propose to take in order to eliminate rival claims of labour unions for representation on these tribunals?

**Shri L. B. Shastri:** That depends on the recognition. If we recognise a particular union we will give representation to that union alone.

**Shri Raghavaiah:** May I know, Sir, whether cases of the reinstatement of railway employees discharged also will be taken up by this tribunal?

**Shri L. B. Shastri:** I require notice of that question.

#### MANGALORE MADRAS EXPRESS (COLD STORAGE)

\*1269. **Shri Kelappan:** Will the Minister of Railways be pleased to state:

(a) whether any representation was made to Government for making cold storage arrangements in the Mangalore Madras Express for the transportation of raw fish from the West Coast to the Eastern districts; and

(b) if so, what action Government have taken in the matter?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Yes. A request from the Director of Fisheries, Madras Government, was received by the Southern Railway for arranging movement of fish traffic in insulated vans from stations on the West Coast to Madras.

(b) The offer of the Southern Railway to provide an insulated van for the purpose was not availed of by the trade in spite of the efforts on the part of the Fisheries Department.

**Shri Kelappan:** May I know why it was not availed of?

**Shri L. B. Shastri:** It does not concern us. It was for the trade to avail of it or not.

**Shri B. S. Murthy:** Is it a fact that it was due to the freight charges being high that the offer was not availed of?

**Shri L. B. Shastri:** That is not our information.

**Shri Achuthan:** Is there any other line in the Southern Railway where this kind of arrangement is going on?

**Shri L. B. Shastri:** Perhaps it is not going on, but there is a proposal under consideration for the movement of fish from the Madras Government's Fisheries at Mettur Dam to Madras.

#### LOCO-SHEDS

\*1270. **Shri Ganpati Ram:** Will the Minister of Railways be pleased to state:

(a) how many loco-sheds there are in India specially in North zone and North Eastern zone;

(b) the number of locomotives repaired in 1950-51 and 1951-52 in North zone and North Eastern zones loco-sheds; and

(c) the total number of technicians and fitters employed in the said zones in 1950-51 and 1951-52?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) There